

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:26.02.2001
ESTABLISHMENT OF NATURAL PARK IN VISAKHAPATNAM
KAMBALAPADU E. KRISHNAMURTHY

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether any decision has been taken for establishment of a Natural Park in Visakhapatnam Forest Area in Kambalakonda in Hyderabad ;
- (b) if so, the details thereof; and
- (c) if not, the reasons for the delay in giving clearance to this Park?

Answer

MINISTER OF ENVIRONMENT AND FORESTS(SHRI T.R. BAALU)

(a),(b)&(c) The Chief Wildlife Warden, Andhra Pradesh has informed that it has been decided to develop an area of 6037.33 hectare in Kambalakonda Forest Block as Nature Park, in order to preserve and improve the natural flora and fauna in the area at an estimated cost of Rs. 20 crores. Since Nature Park is not a legally recognised entity, which can be funded by the Central Government, the State Government has been advised to consider notifying the area as a wildlife sanctuary. The Central Government would be in a position to provide assistance for development of the sanctuary in a phased manner, once it has been notified as a sanctuary.